

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 435 of 2013
In DFR No.2674 of 2013**

Dated : 16th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Madhya Gujarat Vij Co. Ltd. ... Appellant(s)

Versus

Ankur Scientific Energy Technologies Pvt. Ltd. & Ors.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

ORDER

**I.A. No. 435 of 2013
*(Condonation of Delay)***

Issue notice to the Respondents returnable on 09.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **09.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt